CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH CIRCUIT BENCH SITTING AT KAVARATTI UT of LAKSHADWEEP

Original Application No.181/00447/2017

Friday, this the 15th day of February, 2019

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Muthubi.K., D/o.P.Nallakoya, Bindery Assistant, Lakshadweep Government Press, Kavaratti – 682 555.

..... Applicant

(By Advocate: Mr.Joby Cyriac)

versus

- The Administrator, Union Territory of Lakshadweep, Kavaratti – 682 555.
- 2. The Director,
 Department of Printing and Stationery,
 Union Territory of Lakshadweep,
 Kavaratti 682 555.

.. Respondents

(By Advocate: Mr.S.Manu)

This application having been heard on 15.02.2019, the Tribunal on the same day delivered the following:

ORDER

Per: Mr.E.K.Bharat Bhushan, Administrative Member -

Heard Shri.Joby Cyriac, learned counsel for the applicant and Shri.S.Manu, learned standing counsel for the Lakshadweep Administration.

2. The grievance of the applicant is that she was not granted 2nd financial upgradation under the erstwhile Assured Career Progresssion (ACP) Scheme

2

on completion of 24 years of service from the date of entry into service ie.

10.12.1993 whereas similarly placed employees had got the benefits. It is

submitted that since some leave taken during her service has not been

regularized, she was not granted the same and was subsequently granted the

2nd Modified Assured Career Progresssion (MACP) when ACP came to be

replaced by MACP with effect from 1.9.2008.

3. In the reply statement respondents have stated that there have been

similar anomalies which have taken place while revising the whole pay

structure and efforts are being made to rectify the anomalies.

4. In the light of the above, we feel that interest of justice will be met by

directing the 2nd respondent to consider the prayers contained in the O.A and

to rectify the anomalies at the earliest. Learned standing counsel for the

Lakshadweep Administration requested that four months time may be

granted in view of the impending election and related works. The request is

allowed. The O.A is disposed of accordingly. No costs.

(Dated this the 15th day of February 2019)

(Ashish Kalia) Judicial Member (E.K.Bharat Bhushan) Administrative Member

asp

List of Annexures in O.A.No.181/447/2017

1. Annexure A-1 − True copy of the seniority list of Bindery Assistant published by the Director (Printi\ & Stationery) vide F.No.1/6/98-LGP(2) dated 7.2.2017.

2. Annexure A-2 – True copy of the Office Order F.No.1/24/2007-LGP

dated 28.2.2009 awarding financial upgradation under ACP to the colleagues of the applicant.

- 3. Annexure A-3 True copy of the Office Order F.No.1/9/2012-LGP/1066 dated 13.11.2014 issued by the 2^{nd} respondent awarding 2^{nd} MACP to its employees.
- 4. Annexure A-4 True copy of the Office Order F.No.01/12/2015 LGO/137 dated 29.2.2016 issued by the 2^{nd} respondent awarding 2^{nd} MACP to its employees.
- 5. Annexure A-5 True copy of the last representation dated 15.11.2016 of the applicant.
